

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**47. MA 1621/2018 IA 2273/2019 MA 1955/2019 IA 5081/2023
IA 222/2024 in C.P. (IB)/1616(MB)2017**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Mr. Pravin R. Navandar Resolution
Professional Of Unitech Transformers
Pvt. Ltd.
IN THE MATTER OF
Vellurmadam Harish Gopalkrishnan
Vs.
Bharat Cooperative Bank**

**Section: 60(5) Sec 43(1) r/w Sec 44(1) Sec 66(1) U/s 7 of Insolvency
and Bankruptcy Code, 2016**

ORDER

**IA 222 of 2024:- PCA Pravin Navandar appeared for the Applicant. List
this matter on **16.04.2024**.**

Counsel, Amir Arsiwala a/w Vidit Kumat appeared for the Respondent.

List all other Applications on **04.06.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**